

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 10.08.2020

NOTIFICATION

Due to unavoidable circumstances the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 06.08.2020 in respect of Smt. Mamatha Shivapuji, Additional Civil Judge and JMFC, Doddaballapura on 11th, 12th and 13th of August 2020 stand cancelled and Sri Sandeep Appasaheb Naik, Principal Civil Judge and JMFC, Doddaballapura is placed in charge of the Court of Additional Civil Judge and JMFC, Doddaballapura.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Assistant Public Prosecutors.
3. Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Doddaballapura through concerned courts.
6. Web-hosting.
7. Notice Board, for information.